

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.03.2020

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP 71/15, TP 79/16	For hearing	Sec 397/ 398 of CA 1956	S. Jayvikram & 2 Others	Sri K V Dhananjay, Sudharsan & others	Sorke Chandrasenan Hospitals (P) Ltd., & 6 Others.	J. Sagar Associates

Ravindra P = PP Guishra 9945303760

ADVOCATE FOR PETITIONER/s:

ADVOCATE FOR RESPONDENT/s:

Akhila MS FOR MURALI A

Akhila

ORDER

Heard Mr. Ravindra P, learned Counsel for the Petitioner and Ms. Akila.M.S, learned Counsel on behalf of Murali.A, learned Counsel for the Respondent.

Post the case on **31.03.2020**

In view of the notice dated 15.03.2020 issued by the Registry of NCLT, New Delhi, the case is being adjourned as one of the party is being absent/made request for adjournment. However both the parties are at liberty to make a mention to take up the matter by way of a letter to the Registrar requesting the Tribunal to take up the case for hearing any date before 27.03.2020 if there is an urgency.

Bis

MEMBER (T)

By

MEMBER (J)

Verified
Brunda

✓
Court Officer